

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

Detenus in Kerala

1497. Shri A. K. Gopalan: Will the Minister of Home Affairs be pleased to state:

(a) the number of detenus arrested in Kerala after 29th December, 1964;

(b) whether Government have received any memorandum demanding family allowance to the detenus of Kerala;

(c) whether Government have taken any action on the memorandum;

(d) whether the Government had been paying family allowance to detenus of the State during British rule or later; and

(e) if so, the reason for not paying now?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) 145. Of these, 4 have been transferred to their parent States.

(b) Yes, Sir.

(c) The matter is under consideration.

(d) No information is available about payment of family allowance in the former princely State of Travancore-Cochin during British rule. There has been no case of payment of family allowance by the Government of Kerala (after the formation of the State).

(e) Does not arise.

Ammonia Plant, Sindri Fertilizer Factory

1498. Shri Tan Singh: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the production of

Double Salt in Ammonia Plant in Sindri Fertilizer Factory in 1963-64 was only 4 per cent of the rated capacity;

(b) if so, the reasons for the shortfall; and

(c) the steps taken to meet the demand?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) No. The actual production of Double Salt in 1963-64 was 47,211 tonnes which works out to about 45.4 per cent of the rated capacity.

(b) The reasons for shortfall in production of the rated capacity are:

(i) lower production of ammonia in the new ammonia plant due to insufficient capacity of lean gas plant;

(ii) sale of 5,000 tonnes of ammonia as such, which accounted for a loss of production of about 13,000 tonnes of Double Salt; and

(iii) unsettled labour conditions during 1963-64.

(c) The manufacture of Double Salt is not envisaged in the programme of indigenous production of fertilizers during the Plan period. This fertilizer is also not imported. Government allots on restricted basis whatever supplies become available from the production at Sindri.

Whitley Council

1499. Shri S. M. Banerjee: Will the Minister of Home Affairs be pleased to state:

(a) whether Mr. Leslie Williams, an expert on Whitley Council from U.K., visited India to advise Government on the proper functioning and working of joint consultation machinery;

(b) if so, what suggestions were given by him; and

(c) to what extent they are acceptable to Government?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) During his visit, Mr. Williams delivered a series of lectures at the Indian Institute of Public Administration and also contacted people both non-officials and officials interested in the introduction of a joint consultation machinery for Government employees in this country.

(b) and (c). As this was not an advisory visit, these questions do not arise.

Ankleshwar-Koyali Pipeline

1500. Shri Narendra Singh Mahida: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the laying of oil pipeline from Ankleshwar to Koyali Refinery has been held up over the Narmada Bridge at Broach; and

(b) if so, the reasons therefor and when the laying of pipeline will be completed?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) The Narmada railway bridge crossing is one of the items of work still to be completed on the Ankleshwar crude oil pipe-line.

(b) The design for the railway bridge crossing had to be prepared in consultation with the Western Railway, and a number of meetings were held with them to arrive at a satisfactory solution. The drawings have been recently received from the designers and necessary action is being taken for the procurement of materials. It is now expected that the pipeline will be ready by the end of June, 1965.

Attack on the Jeep carrying Jawahar Jyoti

1501 { Shri D. C. Sharma:
Shri Vishwa Nath Pandey:

Will the Minister of Home Affairs be pleased to state:

(a) whether the jeep carrying Jawahar Jyoti was attacked by some persons at Changanacherry, 12 miles from Kottayam on the 25th February, 1965; and

(b) if so, the details of the incident and the action taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) Yes, Sir.

(b) At about 6 P.M. on 25th February, 1965, about 500 persons, who were mostly students, gathered in front of the election office of the Kerala Congress at Changanacherry and stopped the jeep in which Jawahar Jyoti was being taken to Kottayam by Shri P. C. Cheriyan, ex-M.L.A., Shri P. T. Thomas (Congress candidate from the Changanacherry Constituency) and others. The assembled crowd wanted to give a reception to the Jyoti at that place. This suggestion was turned down by the persons in charge of the Jyoti as this was not in the schedule. The mob then surrounded the jeep, abused Shri P. T. Thomas and removed four Congress flags from the jeep. The police on duty intervened, got back the flags and cleared the obstruction. In the meantime, some one from the crowd threw a chappal at Shri P. T. Thomas. The police dispersed the crowd, and registered a case under the relevant sections of the I.P.C. against 11 persons.

राष्ट्रीय भौतिक प्रयोगशाला में सूर्य शक्ति
ज्वलित यंत्र

1502. श० ना० चतुर्वेदी : क्या
शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय भौतिक प्रयोगशाला